

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**PRINCIPAL BENCH**

**ITEM No. 101**  
**TA (Co. Act) - 15(PB)/2024**

**IN THE MATTER OF:**

Yala Construction Co Private Limited  
v.  
Registrar Of Companies

.... Petitioner/Applicant

.... Respondent

**Order under Rule 16(d) NCLT, 2016**

**Order delivered on 10.05.2024**

**CORAM:**

**JUSTICE RAMALINGAM SUDHAKAR**  
**HON'BLE PRESIDENT**

**(HEARING THROUGH PHYSICAL MODE & VC)**

**PRESENT:**

For the Petitioner : Adv. Wamika Trehan, Adv. Raddhika K.  
Tandon, Adv. Siddhant Kumar, Adv. Varun  
Chopra

For the Respondent :

**ORDER**

At request of Ld. Counsel for the Petitioner, list the matter on **07.06.2024**.

**Sd/-**  
**(RAMALINGAM SUDHAKAR)**  
**PRESIDENT**

10.05.2024  
Lalit